

HIGH COURT OF SIKKIM
GANGTOK

No.: 303/HCS

Date:- 26/09/2023

O-R-D-E-R

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to order that no Administrative/Portfolio Judge or any Committee constituted by the Hon'ble, the Chief Justice, shall communicate with Judicial Officers directly except with the **express approval** and/or consent obtained from the Hon'ble, the Chief Justice, High Court of Sikkim, prior thereto.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General
High Court of Sikkim

Copy to :- 6125-40/HCS

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
4. Registrar(Judicial Service), High Court of Sikkim
5. Central Project Coordinator, High Court of Sikkim
6. Ld. Principal District & Sessions Judge, Gangtok(*Pakyong i/c*)
-cum-OSD to the Hon'ble, the Chief Justice
7. Ld. District & Sessions Judges, Gyalshing(*Soreng i/c*)
8. Director, Sikkim Judicial Academy, Sokeythang, Gangtok
9. Ld. District & Sessions Judge, Namchi
10. Ld. District & Sessions Judge, Mangan
11. Member Secretary, Sikkim State Legal Services Authority,
Gangtok
12. All Chief Judicial Magistrates-cum-Civil Judges(SD)
13. All Civil Judges(JD)-cum-Judicial Magistrates
14. Staff Officer to the Registrar General, High Court of Sikkim
15. All Section In-charge, High Court of Sikkim
16. The Computer Cell, High Court of Sikkim
17. Notice Board
18. Guard File &
19. File


26/9/23
Central Project Coordinator